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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 167/BB/2019	For report of Liquidator - Liquidation	Sec 10 of I&B code 2016	M/s GNB Technologies (India) Pvt Ltd	Arjun Rao		Shri Malav Jitendra Ajmera, Liquidator, Shubhang Setlur, Advocate for Liquidator

ADVOCATE FOR PETITIONER/s:

MALAV AJMERA - LIQUIDATOR

AND

FOR TRILEGAL
- SHUBHANG SETLUR

ADVOCATE FOR RESPONDENT/s: _____

7995474596

and

S.S. Shubhang

ORDER

Heard Shri Malav Jitendra Ajmera, learned Liquidator and Shri S.S. Shubhang, learned Counsel for the Liquidator. Learned Counsel for the Liquidator requests time. Post the case on **18.02.2020**.

MEMBER(T)

MEMBER(J)

Puja

Verified

Court Officer